

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 137/252/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.03.2018.**

NAME OF THE COMPANY: M/s Patchitra Productions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Amitabh, Advocate

For the Respondent: None

ORDER

No time left.

Renotify this case on 26.03.2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**